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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/46, 47/CAA/2017
NAME OF THE TRANSFEROR : RAJAM HOTELS PVT LTD
NAME OF THE TRANSFERRE : RAJAM RESORTS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. Ilango	Counsel for Petitioner	
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ORDER

Shri A M Ilango, counsel for the applicant present and submitted that the report of the RD is awaited. Put up on 03.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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